

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2024 AT 12:30 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|----------------------|-----------|----------------|---|
| CP(IB)/41/9/AMR/2021 | | 9 of IBC | Raj Lifters Pvt Ltd Vs BGR Energy Systems Ltd |

ORDER

Proxy counsel from the O/o Mr. A. Krishnam Raju, Ld. Counsel for the OC and Mr. Vishnuvardhan Rao, Proxy counsel for the CD present. At the request of Proxy counsel for the OC, for hearing, list the matter on 14.03.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**